

etc. has increased on account of increase in Dearness Allowance, interim Relief and annual increment in basic pay, etc. Information in respect of State Government employees and employees of public sector undertakings is not being maintained by the Ministry.

(e) and (f). Keeping the Government expenditure under control is a continuous exercise and instructions relating to various economy measures such as reduction in posts, reduction in consumption/expenditure on petrol, restriction on OTA, entertainment, decorative lighting and electricity, restriction on purchase of vehicles etc. have been issued from time to time.

### **ST. Kitts Episode**

1126. SHRI BALRAJ PASSI : Will the Minister of FINANCE be pleased to state :

(a) whether Government/CBI completed investigations into the ST. Kitts episode of 1989;

(b) if so, the particulars of persons found guilty in the case and the action taken against them; and

(c) if not, the reasons for delay in this regard and the steps taken or proposed to be taken to expedite the investigations ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY) : (a) No, Sir.

(b) The case is still under investigation of the Central Bureau of Investigation (CBI).

(c) As per the CBI it has not been possible to secure certain original records through the Letter Rogatory sent to St. Kitts' authorities or through the visit thereto of an officer of the Central Bureau of investigation.

### **Re-Employment and Promotion in IA**

1127. SHRI RAM VILAS PASWAN :

DR. S. P. YADAV :

SHRIMATI GIRIJA DEVI :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Indian Airlines have re-employed retired Directors and Senior managers and even those who opted for voluntary retirement besides promoting senior officials indicated by Vigilance Committee;

(b) if so, the details thereof and reasons therefor;

(c) whether such appointments are in consonance with the laid down policy of the airlines; and

(d) if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) and (b) In the last two years, Indian Airlines have appointed one pilot of the level of Director and four pilots of the level of Senior Manager on contract basis after their retirement. No officer found guilty of misconduct has been promoted.

(c) Yes, Sir.

(d) Does not arise.

### **Concession to the Government Sector by Airlines**

1128. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the international airlines have offered any concessions to the Government Sector;

(b) if so, the details thereof;

(c) whether any agreement has since been signed in this regard; and

(d) if so, the details thereof ?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) and (b) Subject to a minimum level of business being assured and on point to point tickets, some airlines have offered discount ranging from 10% to 20% in the case of First/Club tickets and 15% in Economy class tickets.

(c) No, Sir.

(d) Does not arise.

### **Tax Arrears of Private Airlines**

1129. SHRI ASTBUHA PRASAD SHUKLA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether it has come to the notice of the Government that the private airlines operators are not playing the tax collected from the passengers so far;

(b) whether recently several flights of the airlines operators have been grounded on the above account; and